

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) Does not arise.

(c) and (d) One representation was received in August, 2010 regarding compensation for land acquired by Indian Rare Earths Limited (IREL). The same was examined and a detailed reply was furnished to the petitioner in November, 2010.

Target of power generation from atomic energy

2794. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

(a) the target of Eleventh Plan for atomic energy;

(b) whether it has been achieved;

(c) the target of power generation from atomic energy in Twelfth Plan; and

(d) whether it is a fact that the target of atomic energy could not be achieved because of the delay in Kudankulam Nuclear Project of Tirunelveli, Tamil Nadu?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) to (c) The Eleventh Five Year Plan target for electricity generation from nuclear power was 163,395 Million Units (MUs), which was revised to 124,608 MUs at the Mid Term Appraisal stage. The achievement during the period was 109,642 MUs. The generation target set for the Twelfth Five Year Plan is 241,748 MUs.

(d) Delay in completion of Kudankulam project and inadequacy of fuel were the main reasons for non-accomplishment of Eleventh Five Year Plan target of electricity generation from nuclear power.

The Implementation of North Eastern Rural Livelihood Project

2795. SHRI VIVEK GUPTA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether the North Eastern Rural Livelihood Projects has substantially impacted the employment of the rural population of North-East;